

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 156 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Aravali Power Company Private Limited **Appellant(s)**

Versus

Haryana Power Purchase Centre (HPPC) **Respondent(s)**

Counsel for the Appellant(s) : Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Shubham Arya

Counsel for the Respondent(s) :

ORDER

Respondents are given four more weeks to respond to the chart already placed on record by the Appellant.

List the matter for hearing on **12.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK